Department in U.P. and Deihi have been reported so far during February and Marcj 1986.

Written Answers

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(b) I<sub>n</sub> on<sub>e</sub> case two Telephone operators of Tis Hazari Exchange were detected to be jre sponsible for manipulations in meter reading and in another case, a Lineman of Karol Bagh Exchange Was considered to be responsible for unauthorised shift of telephone withou) official instructions. In U.P., ten Te ephone Operators of Moradabad were detected for passing free trunk calls and seven officials of Lucknow used bogus certificate fo;- getting house building advance. Disciplinary action against the erring official's has been initiated.

## Electronic Telephone Exchange in Madhya Pradesh and Bihar

30. SHRI RAMCHANDRA BHA-RADWAJ: Wil! the Minister COMMUNICATIONS be pleased

to Questions

- (a) whether electronic ^telephone exchanges are proposed to be se; up in Madhya Pradesh and Bihar; and
- (b) if so, what are the details of these exchanges, indicating their estimated cost, capacity and location in each state?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICA-TIONS (SHRI RAM NIWAS MIR-DHA): (a) Yes, Sir.

(b) The required information given in the enclosed statement.

#### Statement

Estimated Cost, Capacity and Location of Electronic Telephone Exchanges proposed to be set-up in Madhya Pradesh and Bihar.

SI. 14».		]	Name	of pl	ace			Capacity (in No. of lines)	Estimated cost (in lakhs of Rupees)	
,	2								3	.1
A.	Bihar									
1	Dumka						•	•	400	47: 10
2	Purnea		•	7	×				€00_	90-17
3	Nawadah		:	•	•	• 1			490	44 • 61
4	Hajipur		••	•					400	50 - 62
5	Madhubar	ri				:		•	400	50 · 33
6	Patna.			•	•.		•	•	000,01	730.0
7	Ranchi		•	•	•		٠	•	3,000	497.0
В.	Madhya Pr	ades	h							
1	Ambikapu	r				•	•	٠	.600	43 · 26
2	Ralaghat			•				•	600	, 47·90
3	Betul			. •	•		• '	•	400	45.11
4	Dher		•		•		•	٠	400	35 * 55
5	Guna					•			600	49. 93

written

1.	2	_			`.	-	 		4
6	Mandla				-			490	39.93
7	Shajapur .			<b></b>	١			400	<b>48⋅8</b> 0
8	Shivpuri .							600	55 94
9	Bhind.		•					600	35 70
10	Datia					٠		400	3o 68
11	Tikamgarh				٠.			400	33 · 50
12	Khargone							400	45. 0
13	Bhopai				•	•	7.	4,000	6 <b>34</b> - o
14	Jabalpur							5,000	825-0
15	Indore				-			10,000	1600· 0

### Sick Industrial Units

- 31, DR. MOHD. HASHIM KIDWAI: Will the Minister of INDUSTRY be pleased to state:
- (a) the number of sick industrial units in the country taken over by the Central Government during the last two years, State-wise; and
- (b) the number of sick units which have become economically during the same period?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) and (b) No industrial undertaking has been taken, over by the Government under the provisions of Industries ("Development and Regulation) Act, during the last two years.

### Closing down of Engineering Projects India Ltd.

# 32. SHRI CHITTA BASU:

SHRI RAMKRISHNA MAZUM-DER:

Wil! the Minister of **INDUSTRY** be pleased to state:

(a) whether the Central Government have taken a Anal decision to to close down thi Engineeding Projects India Ltd.; and

(b) if so, what are Ihe reasons therefor?

to Questions

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) In view of the fact that Engineering Projects (India) Limited is suffering continuous losses, certain proposals have been formulated for restructuring of the company. Various aspects and implications of the restructuring are being studied.

### Import of D-2 Aminobutanol

- 33. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that his Ministry appointed a committee about 2 years back to make on the spot investigation in regard to the allegation made about the import of D-2 Aminobutanol under the name of DL-2 Amanobutanoj. for the production of an Anti-TB drug:
- (b) if so, whether ihe ii; has been completed;
- (c) if so. what are the details of findings and what action has been taken on the report of the Commit-
- (d) if not, what is the stage of investigation and by when the final findings wiH be made available; and